

Annexure – 7

Name of the corporate debtor: Renaissance Indus Infra Private Limited; Date of commencement of CIRP: 31-03-2023; List of creditors as on: 15-10-2024
List of Operational Creditors (Government Dues)

(Amount in ₹)

| Sr. No. | Details of Claimant | | Details of claim received | | | Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|--|--------------|---------------------------|--------------------|--------------------------|---------------------------|---------------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Whether Related Party? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | GOVERNMENT OF INDIA, INCOME TAX DEPARTMENT | Income Tax | 30 June 2023 | 1,06,67,205 | 1,06,67,205 | Unsecured | No | 0.00% | - | - | - | - | NA |
| | | Total | | 1,06,67,205 | 1,06,67,205 | | | - | - | - | - | - | |